NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 128(MB)/2008 CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY: :

Union of India

Vs.

M/s. Triumph Securities Ltd.

SECTION OF THE COMPANIES ACT: 388B

S.NO. NAME DESIGNATION REPRESENTATION

SIGNATURE

Sanjeer Memba, CGSC

Abhishek Ghai, Adv. Deepmala Indora, AD(Law) SINRAN JOS SLEEN R-D TOGO 2 R-D

ORDER

In view of lack of Coram in Principal Bench the petition is listed before the Special Bench today. At the request of the parties, the matter is adjourned to 25.07.2016 WACARAHIDARAN'S) (N.G. at 2.00 PM.

[R. VARDHARAJAN] MEMBER(J)

[S.K. MOHAPATRA]

MEMBERKT)

Date:20.07.2017 [ravi]